

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 150615/2023 in
Criminal Appeal No. 1086/2021

JITENDRA SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 20-09-2023

This matter was called on in the Mentioning List today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s)

Ms. Veera Kaul Singh, AOR (Mentioned by)

For Respondent(s)

Mrs. Pragya Baghel, AOR
Mr. Anuvrat Sharma, AOR

UPON a mention being made by the counsel for the appellant
the Court made the following

O R D E R

The matter may not be deleted from the List of 04th
October, 2023.

(NIDHI AHUJA)
AR-cum-PS

(BEENA JOLLY)
COURT MASTER (NSH)